

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO(s). 1264 OF 2008

SUBHASH SINGH @ SUBHASH CHANDRA SINGH

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent(s)

(With appln(s) for bail and office report)

Date: 25/07/2013 This Petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE RANJAN GOGOI

For Appellant(s)

Mr. Smarhar Singh,Adv.(Mentioned by)

Mr. T. Mahipal,Adv.

For Respondent(s)

Mr. Gopal Singh,Adv.

UPON being mentioned the Court made the following

O R D E R

List on 13th August, 2013 at the top before an appropriate Bench.

[Madhu Bala]  
Sr.PA

[Savita Sainani]  
Court Master